

[*Translation*]**New Industrial Units**

1474. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the applications for setting up industrial units are being disposed of after stipulated period of 60 days;

(b) if so, the year-wise details of those applications which have not been disposed of within 60 days during the last three years;

(c) whether the role of officers has been enquired into in this regard; and

(d) if so, the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d). It is the endeavor of the Government to dispose of all the Industrial Licence applications within the stipulated time schedule of 60 days. However, it is not always possible to adhere to the said time schedule due to certain unavoidable causes. Delay occurs at times when Industrial Licence applications are deficient in some respects and parties are advised to file additional information, or when policy with regard to certain industry/industries is being finalised. During the last three years, 39% (approximately) applications were disposed of within 60 days of receipt and 62% (approximately) applications were disposed of within 90 days of receipt.

[*English*]**Bio-Gas Plants**

1475. SHRI HARIBHAI PATEL:
SHRIMATI SAROJ DUBEY:

Will the PRIME MINISTER be pleased to state:

(a) the details of the bio-gas plants set up in different States during the last three years, State-wise;

(b) the target fixed for the years 1995 and 1996 for the setting up of bio-gas plants in different States;

(c) whether any special scheme has been formulated to encourage the persons for setting up of the bio-gas plants; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) State-wise information on number of family type and community, institutional and night-soil based bio-gas plants installed during the last three years is given in Statement-I.

(b) Targets for setting up of bio-gas plants are finalised on year to year basis. The State-wise targets fixed for the year 1995-96 are given in Statement-II.

(c) and (d). Yes, Sir. A Central sector scheme, National Project on Bio-gas Development (NPBD), which caters to promotion of family type bio-gas plants is being implemented since 1981-82. This scheme provides for, *inter-alia* Central subsidy, turn-key job fee, service charges and technical, training and publicity support. Besides, Central financial assistance is also provided for setting up of community, institutional and night-soil based bio-gas plants under a separate programme.

STATEMENT - I

State-wise And Agency-wise Number Of Family Type Biogas Plants Under National Project On Biogas Plants Under National Project On Biogas Development And Community, Institutional And Night-soil Based Biogas Plants Set Up During Last Three Years I.e. 1992-93 To 1994-95

S.No.	State/Union Territory	Number of biogas plants	
		Family type plants	Community, Institutional & Night-soil based plants
1.	Andhra Pradesh	60,684	15

S.No.	State/Union Territory	Number of biogas plants	
		Family type plants	Community, Institutional & Night-soil based plants
1	2	3	4
2.	Arunachal Pradesh	96	-
3.	Assam	3,202	-
4.	Bihar	11,527	2
5.	Goa	452	17
6.	Gujarat	1,04,372	24
7.	Haryana	6,246	4
8.	Himachal Pradesh	7,622	-
9.	Jammu & Kashmir	149	-
10.	Karnataka	78,137	18
11.	Kerala	10,556	1
12.	Madhya Pradesh	47,673	25
13.	Maharashtra	84,033	73
14.	Manipur	345	-
15.	Meghalaya	110	-
16.	Mizoram	320	-
17.	Nagaland	170	-
18.	Orissa	36,786	17
19.	Punjab	8,477	121
20.	Rajasthan	12,545	14
21.	Sikkim	568	-
22.	Tamil Nadu	29,314	49
23.	Tripura	197	-

S.No.	State/Union Territory	Number of biogas plants	
		Family type plants	Community, Institutional & Night-soil based plants
1	2	3	4
24.	Uttar Pradesh	41,983	243
25.	West Bengal	24,854	7
26.	Andaman & Nicobar	15	-
27.	Chandigarh	10	-
28.	Dadra & Nagar Haveli	10	-
29.	Daman & Diu	-	-
30.	Delhi	37	11
31.	Pondicherry	40	-
32.	Others*	38,582	
Total		6,05,112	641

* Khadi and Village Industries Commission, National Dairy Development Board, All India Womens' Conference, etc.

STATEMENT - II

Targets for Setting up of Family Type Biogas Plants under National Project on Biogas Development (NPBD) and Community, Institutional And Night-soil Based Biogas Plants (CBP/IBP/NBP) Programme for the Year 1995-96

S.No.	STATE/UTs/AGENCY	TARGET FOR 1995-96	
		NPBD	CBP/IBP/NBP
1	2	3	4
1.	Andhra Pradesh	16000	1
2.	Arunachal Pradesh	20	-
3.	Assam	900	-
4.	Bihar	1250	1
5.	Gujarat	20000	5
6.	Goa	100	-
7.	Haryana	1500	4

S.No.	STATE/UTs/AGENCY	TARGET FOR 1995-96	
		NPBD	CBP/IBP/NBP
1	2	3	4
8.	Himachal Pradesh	1200	1
9.	Jammu & Kashmir	50	-
10.	Karnataka	20000	2
11.	Kerala	1500	2
12.	Madhya Pradesh	16000	5
13.	Maharashtra	7500	15
14.	Manipur	100	-
15.	Meghalaya	100	-
16.	Mizoram	100	-
17.	Nagaland	200	-
18.	Orissa	12000	1
19.	Punjab	4000	25
20.	Rajasthan	3000	1
21.	Sikkim	150	1
22.	Tamil Nadu	7000	8
23.	Tripura	50	-
24.	Uttar Pradesh	10000	40
25.	West Bengal	7000	5
26.	Andaman & Nicobar	5	-
27.	Chandigarh (PEDA)	10	-
28.	Dadra & Nagar Haveli	3	-
29.	Delhi	7	5

S.No.	STATE/UTs/AGENCY	TARGET FOR 1995-96	
		NPBD	CBP/IBP/NBP
1	2	3	4
30.	Pondicherry	5	-
31.	KVIC, Bombay	27000	73
32.	NDDDB, Anand	250	-
33.	Others*	3000	5
Total		160000	200

Khadi and Village Industries Commission, National Dairy Development Board, All India Women's conference, etc.

Supply Of Drinking Water

1476. SHRI ANAND RATNA MAURYA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have chalked out a programme to provide one drinking water source and sanitation facilities in each primary school in rural area:

(b) if so, the time fixed in this regard and the amount likely to be spent for this purpose; and

(c) the steps being taken by the Government to ensure the participation of voluntary organisations in this programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) In the annual review meeting of Secretaries of Rural Water Supply and Sanitation with the States held on 22-23 May, 1995, it was decided that school sanitation may be taken on priority. All the rural schools without adequate drinking water supply and sanitation facilities may be provided with sanitary latrines and drinking water supply. All State/UT Government have been requested to take follow-up action.

(b) The time fixed in this regard is five years. The amount likely to be spent is Rs. 500 crores for school sanitation and Rs. 1000 crores for provision of drinking water supply.

(c) The participation of voluntary organisations will be decided by the implementing departments. However, non-

governmental organisations/voluntary organisations will also be involved through Council for Advancement of Peoples Action and Rural Technology (CAPART).

Houses for Poor In Rural Areas

1477. SHRI P.C. THOMAS: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Scheme for building Houses for the poor in rural areas declared in the last Budget being implemented, if so, the stage thereof;

(b) whether the guidelines for the same have been given and the task force formed for the purpose is functioning effectively;

(c) if so, whether similar task forces have been established at the State level also;

(d) the steps taken to simplify the procedure relating to this scheme;

(e) whether the scheme is being implemented with the assistance of CAPART; and

(f) if so, the achievements made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Yes, Sir. The Hon'ble Finance Minister while